

Title: Need for judicial reforms in the country.

SHRI HANNAN MOLLAH (ULUBERIA): Thank you, Sir. I would like to raise a very serious matter because it was not fully discussed in the House. The judiciary is very fast being engulfed in corrupt practices, and is becoming the victim of the growing degeneration in public life like in politics, Executive, and other aspects of life. So, the reform of judiciary is a very very serious matter, and it has been raised several times.

We know that justice delayed is justice denied. Our justice system*â€¦* is the slowest in the world.

MR. SPEAKER: Do not mention it. Say that it requires some reforms.

SHRI HANNAN MOLLAH : It is slowest, and* â€¦*

MR. SPEAKER: No. Bring it to me, and I will look into it.

SHRI HANNAN MOLLAH : Sir, 2 Â½ crore cases are pending, *â€¦* This situation is becoming very difficult for the common people, and interference in the day-to-day administrative functions will endanger the separation of power in a Parliamentary democracy.

I think, there is lack of efficiency in the management,* â€¦* and there is lack of accountability, and inaction. I think, there should be a National Judicial Commission, which should be empowered for the fulfilment of the competence parameters for the post of judges, and should maintain key-performance indicators.

The Supreme Court should maintain 'key performance indicators'. On the basis of that, they can judge the performance of the judicial officers. For an effective judicial system, maintaining this aspect is most important. I think, the Government should immediately consider setting up of a National Judicial Commission for this purpose.

â€¦â€¦ Expunged as ordered by the Chair

MR. SPEAKER: Hon. Members, I just want to tell you or remind you of the decision of the Business Advisory Committee, which is binding on all of us, that only one matter would be raised by an hon. Member per week. Let me give priority to that first. I have got a list of 21 Members who have not raised any matter this week. After that, if you have patience to sit, I shall continue.